

ORISSA HIGH COURT

FILING REPORT AS ON :29/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/30482/2025 BLAPL/10450/2025	ASWINI KUMAR PANDA VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	SAMBALPUR VIGILANCE /17 /2025 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000008/2025	
2	D-BLAPL/30487/2025	RINA SAHU VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202500017
3	D-BLAPL/30492/2025	BAPUNI@SANDEEP KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR DAS VS	KAMAKHYANAGAR /340 /2025 () //	
4	D-BLAPL/30500/2025	DR. TRILOCHAN DHAL VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /29 /2025 () //	
5	D-BLAPL/30507/2025	RITESH KUMAR PAINKARA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// () //	AOR20220002454C202500124
6	D-BLAPL/30509/2025	RABINDRA KUMAR SAHU VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	//0 () //	
7	D-BLAPL/30511/2025	DIPU DAS VS STATE OF ODISHA	SOMANATH MITRA VS	//0 () //	
8	D-BLAPL/30512/2025	ABUJAFAR KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	DERABIS /111 /2025 () //	AOR20220003722C202500203
9	D-BLAPL/30513/2025	HEMANTA JENA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	CYBER CRIME AND E.O, BALASORE /29 /2025 () //	AOR20230000420C202500015
10	D-BLAPL/30514/2025	SUNANTA MALICK @ SUNANTA MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /203 /2025 () //	
11	D-BLAPL/30515/2025	UJA @ UJIR KHAN VS STATE OF ODISHA	BHARAT JALLI VS	INDUSTRIAL ESTATE PS /168 /2025 () //	AOD20240000581C202500143

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12	D-BLAPL/30516/2025 BLAPL/10424/2025	DEEPAK KUMAR DASH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /34 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000539/2024	
13	D-BLAPL/30517/2025	MAHESH HUIKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //	
14	D-BLAPL/30520/2025	CHITTARANJAN MAHALIK VS STATE OF ODISHA	SOMANTAH MITRA VS	// () //	
15	D-BLAPL/30522/2025	HARISANKAR BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SAHADEV KHUNTA /227 /2025 () //	
16	D-BLAPL/30524/2025	RAMESH SAHU VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	CHHENDIPADA /424 /2025 () //	
17	D-BLAPL/30525/2025	MANAS KUANR VS STATE OF ODISHA	RADHA KANTA MAHAKUR VS	BOLANGIR SADAR /337 /2025 () //	AOR20220003933C202500001
18	D-BLAPL/30527/2025	NABINA WADEKA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /104 /2025 () //	AOD20240000012C202500229
19	D-BLAPL/30530/2025	GUTHULA KARTIK@G.KARTHIK VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /30 /2025 () //	
20	D-BLAPL/30531/2025	MITU @ SUBHAKANTA PARIDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	OUPADA /145 /2025 () //	
21	D-BLAPL/30533/2025	SALADI SATISH@S.SATISH@SATHISH VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /30 /2025 () //	
22	D-BLAPL/30534/2025	SUBHAM KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	OUPADA /145 /2025 () //	
23	D-BLAPL/30536/2025	TRINATH PRADHAN	LAMBODOR ACHARI	//	AOR20220001563C202500054

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30538/2025	BHALU PRADHAN	BIKASH CHANDRA PARIJA	JONK /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30540/2025	NARENDRA DEHURI @ MUNA	BIKRAM KESHARI BAL	JAGATPUR /440 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30544/2025	BANAMALI PRADHAN	PRAVASH CHANDRA JENA	LAIMURA /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30545/2025	NIKHIL PADHI	JAGABANDHU SAHU	BARGARH /359 /2025	AOR20220001487C202500075
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30547/2025	PRAMOD KUMAR TRIPATHY	MANASI MOHAPATRA	SUNDARGARH SADAR /334 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30548/2025	KRISHNA PIMPDE	PRANAB RANJAN CHHATOI	LATHOR /143 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30549/2025	HEMANTA GHADAI	PRAVASH CHANDRA JENA	BHOGRAI /129 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30553/2025	KRISHNA PIMPDE	PRANAB RANJAN CHHATOI	PATNAGARH /208 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30554/2025	SRAMIKA KANHAR	GOPAL KRISHNA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30555/2025	KRISHNA PIMPDE	PRANAB RANJAN CHHATOI	PATNAGARH /176 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30559/2025	SK. BABULU	KASHINATH PATTANAIAK	MADHUPATNA /414 /2023	
		VS	VS	()	

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35	D-BLAPL/30560/2025	STATE OF ODISHA RAMESH CHANDRA PATRI VS	SATYABRATA SENAPATI VS	// SIMULIA /432 /2025 ()	
36	D-BLAPL/30564/2025	STATE OF ODISHA ABHISEK BARIK VS	PABITRA KUMAR NAYAK VS	// BRAJARAJNAGAR /104 /2025 ()	
37	D-BLAPL/30569/2025	STATE OF ODISHA P.SHIVA VS	ASIT KUMAR JENA VS	// PATNAGARH /164 /2025 ()	
38	D-BLAPL/30571/2025	STATE OF ODISHA SUBASH NAIK VS	PABITRA KUMAR NAYAK VS	// KUCHINDA /138 /2025 ()	
39	D-BLAPL/30572/2025	STATE OF ODISHA SUSANTA KUSAL VS	AMULYA RATNA PANDA VS	// / /0 ()	
40	D-BLAPL/30574/2025	STATE OF ODISHA RANJAN SEKHAR BEHERA VS	MANORANJAN ACHARYA VS	// UDALA /367 /2025 ()	
41	D-BLAPL/30575/2025	STATE OF ODISHA JITU NAG VS	JULU KHANSAMA VS	// BURLA /309 /2025 ()	
42	D-BLAPL/30576/2025	STATE OF ODISHA SURAJ @ PRAVAT NAIK VS	BIBHUTI BHUSAN SWAIN VS	// TALCHER TOWN /565 /2025 ()	
43	D-BLAPL/30579/2025	STATE OF ODISHA GOURAV@GOURAB SINGH VS	ABHISHEK PRADHAN VS	// RAJGANGPUR /434 /2025 ()	
44	D-BLAPL/30580/2025	STATE OF ODISHA ANGAD NISAD @ NISHAD VS	BIBHUTI BHUSAN SWAIN VS	// TALCHER TOWN /795 /2025 ()	
45	D-BLAPL/30584/2025	STATE OF ODISHA BABULI BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// BARBIL /273 /2025 () //	

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46	D-BLAPL/30585/2025	CHANDAN@CHANDRADHWAJ BAG VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDILI /172 /2025 () //	
47	D-BLAPL/30588/2025	ASHOK SABAT @ ASHOK KUMAR SABAT VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	SAHADEV KHUNTA /291 /2025 () //	
48	D-BLAPL/30590/2025	PANKAJ PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /196 /2025 () //	
49	D-BLAPL/30592/2025	AKMAL @ AKASH KHAN VS STATE OF ODISHA	SAMBIT SAMAL VS	PURUNABAZAR /223 /2025 () //	AOR20220001236C202500012
50	D-BLAPL/30593/2025	GOURAHARI BAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	NAIKANI-DIHI /233 /2025 () //	
51	D-BLAPL/30594/2025	SAROJ KUMAR PATEL VS STATE OF ODISHA	BISWARANJAN DALAI VS	LAIKERA /418 /2024 () //	AOR20220003722C202500205
52	D-BLAPL/30595/2025	KUNA @ BINAYAK PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KHURDA SADAR /20 /2023 () //	
53	D-BLAPL/30596/2025	SIBASUNDAR BEHERA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	KHURDA MODEL /284 /2025 () //	
54	D-BLAPL/30600/2025	KARTIK MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /86 /2025 () //	
55	D-BLAPL/30601/2025	RAMAMURTI HANTAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ /0 () //	
56	D-BLAPL/30602/2025	BABAN BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /576 /2025 () //	
57	D-BLAPL/30604/2025	HARI @ SISHIRA BEHERA	NITYANANDA MOHAPATRA	NAKTIDEUL /137 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/30605/2025	KISHOR PRADHAN	KABIRAJ PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/30608/2025	GOURANGA PADHAN	SAMARENDRA BAHADUR	HEMGIR /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/30609/2025	AJAY MANDAL	AMULYA RATNA PANDA	SINGLA /2 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/30610/2025	MANTU @ UMAKANTA MOHANTY	JAYAKRISHNA MOHAPATRA	BANSADA /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/30611/2025	HEMANTA PRUSETH@ADITYA	SAMARENDRA BAHADUR	SUNDARGARH TOWN /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/30612/2025	RABI @ RABINDRA MUDULI	SANJIB KUMAR BHANJADEO	KHURDA MODEL /400 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/30615/2025	KAUSALYA DIGAL	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/30616/2025	LITUNA @ SADANANDA DAS	SUSHANTA HARICHANDAN	ATHGARH /43 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/30618/2025	AKSHAY KU. SHARON@AKSHAY SARAN	ABHAS MOHANTY	KOSAGUMUDA /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/30622/2025	CHAMPESWAR RANABIDA	BIBHUTI RANJAN MOHANTY	BOUDH /367 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/30624/2025	NAKUL @ SUSHANTA GHARAMI	MONALISA MOHANTY	MOTU /45 /2022	
		VS	VS	()	

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69	D-BLAPL/30625/2025	STATE OF ODISHA AMIT BISWAS VS	AMITAV TRIPATHY VS	// M.V.79 /148 /2024 ()	
70	D-BLAPL/30626/2025	STATE OF ODISHA MOHAMMAD AFAQUE ANSARI VS	BISWA RANJAN PATNAIK VS	// TALCHER TOWN /974 /2025 ()	
71	D-BLAPL/30627/2025	STATE OF ODISHA PUSPENDRA KHUNTE VS	JUGALA KISHORE PANDA VS	// SONEPUR /227 /2025 ()	
72	D-BLAPL/30629/2025	STATE OF ODISHA MENKARU @ BABU @ UDAYA MUKHI VS	SMRUTI RANJAN ROUT VS	// ANGUL TOWN /506 /2025 ()	
73	D-BLAPL/30630/2025	STATE OF ODISHA KELUCHARAN BEHERA @ KELA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /42 /2024 ()	
74	D-BLAPL/30632/2025	STATE OF ODISHA KIRAN@KIRAN KUMAR BEHERA VS	MANASH KUMAR PRADHAN VS	// NIMAKHANDI /130 /2025 ()	
75	D-BLAPL/30633/2025	STATE OF ODISHA TIPU @ ANANDA KUMAR BALIARSINGH VS	MANAS KUMAR CHAND VS	// CHANDAPUR /171 /2025 ()	
76	D-BLAPL/30634/2025	STATE OF ODISHA SANTOSH MANDAL VS	RASHMI RANJAN MISHRA VS	// SINGLA /150 /2025 ()	
77	D-BLAPL/30635/2025	STATE OF ODISHA PARTHA SARATHI DAS VS	SOUMYA JYOTI BISWAL VS	// TANGI /276 /2025 ()	
78	D-BLAPL/30636/2025	STATE OF ODISHA RIJAJUL MOHAMMAD VS	PRAKASH KUMAR MISHRA VS	// / /0 ()	
79	D-BLAPL/30637/2025	STATE OF ODISHA KARTIK RANA VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202500119
		STATE OF ODISHA		//	

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80	D-BLAPL/30638/2025	ALOK ROUL@ALOK KUMAR ROUL VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	KHUNTUNI /129 /2021 () //	
81	D-BLAPL/30641/2025	ARYAMAN PATTNAYAK VS UNION OF INDIA	SHREYA PATNAIK VS	NCB BHUBANESWAR /4 /2025 () //	AOD20230001163C202500006
82	D-BLAPL/30644/2025	SONU MAHARANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /204 /2025 () //	AOR20220001245C202500068
83	D-BLAPL/30645/2025	JAMIL AKHTAR VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARBIL /39 /2025 () //	
84	D-BLAPL/30649/2025	BIRUPAKHYA MUKHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500236
85	D-BLAPL/30650/2025	MANGULU CHARAN PRADHAN VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202500267
86	D-BLAPL/30652/2025	BICHI GOUDA alias BICHITRA GOUDA VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202500266
87	D-CMP/40882/2025	SHAKUNTALA SAMANTARA VS SABITRI DALEI	GYANA RANJAN MAHAPATRA VS	// () //	
88	D-CMP/40888/2025	AJAY PARIDA VS NIRUPAMA KHATUA	GOPINATH MISHRA VS	// () //	
89	D-CMP/40892/2025	DILLIP KUMAR KHAMARI VS SHANKAR PRASAD GUPTA	AMIT PRASAD BOSE VS	// () //	
90	D-CMP/40904/2025	CHANDAN KUMAR JENA VS SARADAMANI JENA	AMIT PRASAD BOSE VS	// () //	
91	D-CMP/40961/2025	MANAS MOHANTY	BASUDEV PUJARI	//	

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		VS	VS	0	
92	D-CMP/40970/2025	MANOJ MOHANTY GOURIMANI BEHERA	NIRANJAN LENKA	//	
		VS	VS	0	
93	D-CMP/40973/2025	NISHAMANI BEHERA RABINDRA DHADA	BUDHIRAM DAS	//	
		VS	VS	0	
94	D-CMP/41017/2025	ANJALI MOHANTY M/S. WAXMAN REALTY	SIDHANT DWIBEDI	//	AOR20220001213C202500048
		VS	VS	0	
95	D-CONTC/40885/2025	PRASANNA KUMAR SENAPATI KRUSHNA CHANDRA NAYAK	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
96	D-CONTC/40896/2025	SACHIDANANDA NAYAK, OAS SAGNIKA SHATARUPA	RAMESH CHANDRA ROUT	//	
		VS	VS	0	
97	D-CONTC/40901/2025	NARESH KUMAR SAHOO, IIC, RAJNAGAR P.S., KENDRAPARA ABHIRAM BEHERA	ADV.	//	
		VS	VS	0	
98	D-CONTC/40907/2025	SHALINI PANDIT, IAS BIJAYALAXMI BARAL	GOKULANANDA SAHU	//	
		VS	VS	0	
99	D-CONTC/40911/2025	VINEET BHARADWAJ, I.A.S. BHIMASEN PODHA	GOKULANANDA SAHU	//	
		VS	VS	0	
100	D-CONTC/40953/2025	DR. SUDHANSHU SARANGI, I.P.S. KSHYITISH MUND	AKINADA PRASAD MOHANTY	//	
		VS	VS	0	
101	D-CONTC/40957/2025	GIRISH S N, IAS ASHOK KUMAR BAG	ADV.	//	
		VS	VS	0	
102	D-CONTC/40963/2025	SACHIN PAWAR, IAS SRIDHAR NAYAK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/40993/2025	HEMA KANTA SAY, IAS AMIT KUMAR HALDAR VS	ADV. VS	// // ()	
104	D-CRLA/30502/2025	CHITTARANJAN PANIGRAHI, DIST. EDUCATION OFFICER, MALKANGIRI BANSIDHAR NAIK VS	SURYA KANTA PRADHAN VS	// CHHENDIPADA /112 /2024 ()	AOD20220004505C202500115
105	D-CRLA/30567/2025	STATE OF ODISHA BINOD RAM VS	BHABANI SHANKAR DASPARIDA VS	// RASGOBINDPUR /122 /2019 ()	
106	D-CRLA/30573/2025	STATE OF ODISHA JIBARDHAN SETH VS	BHABANI SHANKAR DASPARIDA VS	// SAMBALPUR VIGILANCE /5 /1997 ()	
107	D-CRLA/30581/2025	STATE OF ODISHA(VIG.) GOPESWAR BHADRA VS	KARTIK CHANDRA TRIPATHY VS	// JASHIPUR /14 /2022 ()	
108	D-CRLA/30587/2025	STATE OF ODISHA SINU BEERO VS	MANORANJAN PADHY VS	// //0 ()	
109	D-CRLA/30607/2025	STATE OF ODISHA FATAL @ PADMALOCHAN PATRA VS	HEMANTA KUMAR MOHANTA VS	// MURUDA /170 /2023 ()	
110	D-CRLA/30619/2025	STATE OF ODISHA KHAGESWAR MALLICK @ KHAGESWAR MALLIK VS	UMAKANTA BARIK VS	// HATIBARI /4 /2016 ()	
111	D-CRLA/30628/2025	STATE OF ODISHA KAMALAKANTA SAGAR VS	JAGAJIT PANDA VS	// RAIRANGPUR TOWN /131 /2023 ()	
112	D-CRLA/30646/2025	STATE OF ODISHA PRAKASH CHANDRA BRAHMA VS	HIMANSHU BHUSAN DASH VS	// // ()	AOD20240000698C202500018
113	D-CRLA/30647/2025	STATE OF ODISHA DAHAN JANI ALIAS DAHANA JANI VS	Judhisthir Sahoo VS	// // ()	AOD20220003315C202500065
		STATE OF ODISHA		//	

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114	D-CRLMA/30565/2025	ANUSKHA MITRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /43 /2024 () //	
115	D-CRLMC/30494/2025	BISWA BHUSAN ROUT VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	NIALI /70 /2022 () //	
116	D-CRLMC/30495/2025 CRLMC/4085/2025	SOUMENDRA NANDAN DASMOHAPATRA VS STATE OF ODISHA(VIG.)	SHREYA PATNAIK VS	BALASORE VIGILANCE /35 /2009 SPL..JUDGE(VIG.),KEONJHAR(Kendujhar) TR/000033/2011	AOD20230001163C202500005
117	D-CRLMC/30498/2025	CHANDRA SEKHAR MISHRA @ PINKU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TIGIRIA /253 /2024 () //	AOR20220001558C202500187
118	D-CRLMC/30501/2025	KANCHARANA ESWAR RAO VS STATE OF ODISHA	BHUBANANANDA LENKA VS	GURANDI /74 /2024 () //	
119	D-CRLMC/30506/2025	KANCHARANA UMA MAHESWAR RAO VS STATE OF ODISHA	BHUBANANDA LENKA VS	GURANDI /74 /2024 () //	
120	D-CRLMC/30526/2025	SANTOSH MALIK @ MALLIK @ MALLICK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JAJPUR SADAR /86 /2016 () //	
121	D-CRLMC/30537/2025	ARUN JENA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NAUGAON /19 /2025 () //	
122	D-CRLMC/30550/2025	ARCHANA ROUT VS STATE OF ODISHA	SHYAMANANDA MOHARANA VS	ABHAYACHANDPUR /170 /2024 () //	
123	D-CRLMC/30552/2025	GANESH SAHOO @ GANESH KUMAR SAHOO @ LUCHMAN VS STATE OF ODISHA	LUCHMAN KUMAR MOHANTY VS	/ /0 () //	
124	D-CRLMC/30556/2025	SANJAN MAHARANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /512 /2024 () //	
125	D-CRLMC/30583/2025	PARAS KHOSALA	TUKUNA KUMAR MISHRA	JEYPORE MAHILA /16 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/30597/2025	LITUNA BISWAL	RABINDRA NATH PANDA	CUTTACK SADAR /190 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/30599/2025	LIJALATA KANDI @ LIZARANI KANDI	BIJAYA KUMAR BEHERA I	BINJHARPUR /279 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/30613/2025	PURNA CHANDRA PATRA @ LINTU	SUSANTA KUMAR LENKA	GOCHHAPADA /33 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/30648/2025	HARI SABAR ALIAS HARISHCHANDRA MANDAL	Soubhagya Kumar Dash	//	AOR20220001631C202500268
		VS	VS	()	
		State Of Odisha		//	
130	D-CRLMP/30529/2025	BASANTI DALEI	KULDEEP MOHANTY	//	AOD20240000012C202500228
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/30542/2025	RANJUKTA SETHI	BIJAY SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/30546/2025	JAMBUA ORAM	ASWINI KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/30557/2025	KARUNA KUMARI KAK	JANAKI KANTA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/30577/2025	GOPAL KRISHNA MOHAPATRA	BIJAYA KUMAR RAGADA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLREV/30518/2025	TUSHAR KANUNGO	SURYAKANTA DWIBEDI	CHAULIAGANJA /462 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/30521/2025	SUKUMAR BAITAL	SURYAKANTA DWIBEDI	PURIGHAT /67 /2025	
		VS	VS	()	

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137	D-CRLREV/30561/2025	STATE OF ODISHA AHALYA SAHU VS	AMITAV TRIPATHY VS	// SURADA /133 /2025 ()	
138	D-CRLREV/30586/2025	STATE OF ODISHA NIRANJAN JENA VS	DEVASHIS PANDA VS	// BHUBANESWAR VIGILANCE /7 /2002 ()	
139	D-CRLREV/30591/2025	STATE OF ODISHA(VIG.) NIRANJAN JENA VS	DEVASHIS PANDA VS	// BHUBANESWAR VIGILANCE /8 /2002 ()	
140	D-FAO/40950/2025	ASST. GENERAL MANAGER, M/S. KALINGA COMMERCIAL CORPORATION, KEONJHAR VS	REMI KUMAR MOHANTY VS	// () //	
141	D-MACA/40906/2025	HARAMANI BEHERA GANDARAM BEHERA VS	SUSANT KUMAR MOHANTY VS	// () //	
142	D-MACA/40949/2025	SUMANTRA PUTEL KAILASH MEHER VS	JAGABANDHU SAHU VS	// () //	AOR20220001487C202500074
143	D-MATA/40926/2025	PINKU SAHU BIJAY KUMAR DAS VS	BIJAYA KUMAR MISHRA VS	// () //	
144	D-MATA/41007/2025	PURNIMA DAS SUSHREE SASWATI PRADHAN VS	SWARUP KUMAR PATNAIK VS	// () //	
145	D-RPFAM/40880/2025	RAJAT KUMAR BARAL SASMITA RAHULA @ SASMITA ROUL VS	ASHUTOSH MOHANTA VS	// () //	
146	D-RPFAM/40991/2025	PRAKASH KUMAR TAREI RAMIYA RANJAN DASH VS	SUSANTA KUMAR NAYAK VS	// () //	
147	D-RSA/41001/2025	RASHMITA CHOUDHURY MIRZA YUNUS BAIG VS	MAHESWAR MOHANTY VS	// () //	
		JAIBUN NISA BIBI		//	

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148	D-RVWPET/40928/2025	PRAMODA KUMAR CHOUDHURY VS STATE OF ODISHA	ADV. VS	// 0 //	
149	D-RVWPET/41008/2025	LAHARIKA SAHU VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //	
150	D-TRP(C)/40966/2025	ROJALIN ROUT VS BHABANI SANKAR ROUT	SANJIB KUMAR BHANJADEO VS	// 0 //	
151	D-WA/40910/2025	VICE CHANCELLOR, OUAT VS DR. GANESH CHANDRA KUND	MANOJA KUMAR KHUNTIA VS	// 0 //	
152	D-WA/40915/2025	VICE CHANCELLOR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS DR. GANESH CHANDRA KUND	MANOJA KUMAR KHUNTIA VS	// 0 //	
153	D-WA/40924/2025	MAA SUBHASHREE SELF HELP GROUP, PURI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
154	D-WA/40937/2025	KHUNTIA NIJOGA VS STATE OF ODISHA	PATITAPABAN PANDA VS	// 0 //	
155	D-WA/40978/2025	CANARA BANK, BUXI BAZAR BRANCH, CUTTACK VS BIRENDRA SAHA	BIBEKANANDA UDGATA VS	// 0 //	
156	D-WA/40988/2025	AUTHORISED OFFICER, CANARA BANK, PARADEEP VS RAMA CHANDRA MALLICK	BIBEKANANDA UDGATA VS	// 0 //	
157	D-WA/40996/2025	SAROJ KUMAR DHAL VS LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
158	D-WP(C)/40872/2025 WP(C)/28287/2025	NILAMANI MOHARANA VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0 //	AOR20220001535C202500186
159	D-WP(C)/40873/2025	PITAMBAR DASH	MOHIT KUMAR PATI	//	AOR20220001535C202500190

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	WP(C)/28291/2025	VS STATE OF ODISHA	VS	() //	
160	D-WP(C)/40874/2025	PRAKASH CHANDRA DASH	MOHIT KUMAR PATI	//	AOR20220001535C202500188
	WP(C)/28286/2025	VS STATE OF ODISHA	VS	() //	
161	D-WP(C)/40875/2025	CHANDRAMANI BEHERA	MOHIT KUMAR PATI	//	AOR20220001535C202500189
	WP(C)/28289/2025	VS STATE OF ODISHA	VS	() //	
162	D-WP(C)/40876/2025	NAIDU GURUNATH	MOHIT KUMAR PATI	//	AOR20220001535C202500192
	WP(C)/28285/2025	VS STATE OF ODISHA	VS	() //	
163	D-WP(C)/40877/2025	NABA KISHORE DASH	MOHIT KUMAR PATI	//	AOR20220001535C202500187
	WP(C)/28288/2025	VS STATE OF ODISHA	VS	() //	
164	D-WP(C)/40878/2025	BIMALA TRIPATHY	SOUMYA MISHRA	//	
		VS STATE OF ODISHA	VS	() //	
165	D-WP(C)/40879/2025	SUDHANSU MOHAN SINGH	MOHIT KUMAR PATI	//	AOR20220001535C202500191
	WP(C)/28290/2025	VS STATE OF ODISHA	VS	() //	
166	D-WP(C)/40881/2025	RASMI RANJAN KABAT	JAJATI KESHARI KHUNTIA	//	
	WP(C)/28276/2025	VS STATE OF ODISHA	VS	() //	
167	D-WP(C)/40883/2025	JAGASAN MAJHI	ARJUNA CHARANA BEHERA	//	
		VS STATE OF ODISHA	VS	() //	
168	D-WP(C)/40884/2025	NITYARANJAN NAYAK	SAILABALA JENA	//	
	WP(C)/28295/2025	VS THE BRANCH MANAGER, UCO BANK, JAJPUR	VS	() //	
169	D-WP(C)/40886/2025	SANTILATA ROUT	BIJAYA KUMAR SAHOO	//	
		VS STATE OF ODISHA	VS	() //	
170	D-WP(C)/40887/2025	BISHNU BHOI	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	

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171	D-WP(C)/40889/2025	STATE OF ODISHA KUMUDUNI JENA VS	BIJAYA KUMAR SAHOO VS	// // 0	
172	D-WP(C)/40890/2025	STATE OF ODISHA ARJUN MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
173	D-WP(C)/40891/2025	STATE OF ODISHA M/S.LOKANATH PADHY, BALIGUDA, KANDHAMAL	PRANAYA KISHORE HARICHANDAN VS	// 0	
174	D-WP(C)/40893/2025	THE COMMISSIONER(APPEALS), CGST, CENTRAL EXCISE AND CUSTOMES, BBSR MAHENDRA MAJHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
175	D-WP(C)/40894/2025	STATE OF ODISHA HRUSHIKESH SAHOO VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
176	D-WP(C)/40895/2025	THE OMBUDSMAN 1 ODISHA ELECTRICITY REGULATORY COMMISSION, KHURDHA GADADHAR JENA VS	BIJAYA KUMAR SAHOO VS	// // 0	
177	D-WP(C)/40897/2025	STATE OF ODISHA HEMANTA PARABHUE VS	ARJUNA CHARANA BEHERA VS	// // 0	
178	D-WP(C)/40898/2025	STATE OF ODISHA SABITRI MOHANTY VS	BIJAYA KUMAR SAHOO VS	// // 0	
179	D-WP(C)/40899/2025	STATE OF ODISHA LAXMIPRIYA SAMAL VS	BHAWANI SANKAR PANIGRAHI VS	// // 0	
180	D-WP(C)/40900/2025	STATE OF ODISHA BANDANA SAMAL VS	BIJAYA KUMAR SAHOO VS	// // 0	
181	D-WP(C)/40902/2025	STATE OF ODISHA JATINDRA MOHAN SWAIN VS	BIJAYA KUMAR SAHOO VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/40903/2025	DIGAMBAR DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
183	D-WP(C)/40905/2025	BIJAY KUMAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //	
184	D-WP(C)/40908/2025	M/S ASCON STEEL PVT. LTD., SUNDARGARH VS STATE BANK OF INDIA, SAMBALPUR	ANKITA MUKHERJI VS	// 0 //	
185	D-WP(C)/40909/2025	ANTARYAMI SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
186	D-WP(C)/40912/2025	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
187	D-WP(C)/40913/2025	M/S VYASDEV ENTERPRISES., SUNDARGARH VS STATE BANK OF INDIA, SAMBALPUR	ANKITA MUKHERJI VS	// 0 //	
188	D-WP(C)/40914/2025	RAMESH CHANDRA SENAPATI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
189	D-WP(C)/40916/2025	SANDHYARANI PATRO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
190	D-WP(C)/40917/2025	DR.MIHIR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
191	D-WP(C)/40918/2025	MAA SANKAT TARINI PRIMARY FISHERMEN COOPERATIVE SOCIETY, MOHAPATRA VS STATE OF ODISHA	ANKITA MUKHERJI VS	// 0 //	
192	D-WP(C)/40919/2025	DR.AJIT KUMAR MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
193	D-WP(C)/40920/2025	DR.LAXMIPRIYA DEI	SUBHADUTTA ROUTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/40921/2025	DR.PURNIMA DAS	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/40922/2025	ANATA NARAYAN MJHI	SIDHESWAR MALLIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-WP(C)/40923/2025	DR.PRADIP KUMAR SAHU	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/40925/2025	DR.KRISHNA MOHAN DAS	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/40927/2025	DR.NIRUPAMA DAS	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/40929/2025	JISAYA NAIK	SIDHESWAR MALLIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
200	D-WP(C)/40930/2025	RAMA KRUSHNA DAS MOHAPATRA	PRAFULLA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/40931/2025	DR.BANAJ KUMARI PANDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/40932/2025	DR.BIJAY CHANDRA RATH	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/40933/2025	ARTA BANDHU DASH	DR. SUSANT KUMAR KANUNGO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/40934/2025	MAHESWAR MOHANTY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	

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205	D-WP(C)/40935/2025	STATE OF ODISHA RADHAKRISHNA PANIGRAHI VS THE TAHASILDAR BERHAMPUR	SANKARACHARYA CHOUDHURY VS	// // 0	
206	D-WP(C)/40936/2025	DR.KUMUDINI PATNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0	
207	D-WP(C)/40938/2025	R.BABU RAO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // 0	
208	D-WP(C)/40939/2025	DR.BIRANCHI NARAYAN SAMANTARAY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0	
209	D-WP(C)/40940/2025	SARAT CHANDRA DIKSHIT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // 0	
210	D-WP(C)/40941/2025	DR.DUSMANTA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0	
211	D-WP(C)/40942/2025	MR. ZAHED ALI KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	
212	D-WP(C)/40943/2025	DR.PARSURAM RAISINGH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0	
213	D-WP(C)/40944/2025	SARBESWAR MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// // 0	
214	D-WP(C)/40945/2025	DR.RABINDRA NATH MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0	
215	D-WP(C)/40946/2025	ASHOK PATNAIK VS UNION OF INDIA	MANOJ KUMAR PANDA VS	// // 0	

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216	D-WP(C)/40947/2025	SHAKEEL AHEMAD KHAN VS UNION OF INDIA	SK. ZAFARULLA VS	// 0 //	
217	D-WP(C)/40948/2025	RAJIBLOCHAN PATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
218	D-WP(C)/40951/2025 WP(C)/28268/2025	NIBEDITA JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
219	D-WP(C)/40952/2025	UMA BEHERA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //	
220	D-WP(C)/40954/2025	DR.SACHINDRA RAUL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
221	D-WP(C)/40955/2025	USHARANI MUDULI VS COLLECTOR, CUTTACK	PRAVAT RANJAN SUTAR VS	// 0 //	
222	D-WP(C)/40956/2025	DR.BIDYUTPRAVA TRIPATHY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
223	D-WP(C)/40958/2025	STATE POLLUTION CONTROL BOARD, ODISHA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
224	D-WP(C)/40959/2025	SAROJ KANTA CHOUDHURY VS COMMISSIONER CUM SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., KHURDA	KABI RANJAN MOHANTY VS	// 0 //	
225	D-WP(C)/40960/2025	DR.PRAMOD KUMAR PRUSTY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
226	D-WP(C)/40962/2025	SAGARIKA SAHOO VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //	AOD20220001998C202500060
227	D-WP(C)/40964/2025	DR.DAMBARUDHAR PARIDA	SUBHADUTTA ROURAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/40965/2025	GANJAM KATHA BYABASAI SANGHA, GANJAM	PRATIK DASH	//	
		VS	VS	()	
		ODISHA FOREST DEVELOPMENT CORPORATION (OFDC), KHURDA		//	
229	D-WP(C)/40967/2025	TARESWAR PANI	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500061
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/40968/2025	M/S RUTUPARNA CONSTRUCTION	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500123
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/40969/2025	M/S PALLAVA GRANITE INDUSTRIES, TAMIL NADU	PRATIK DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/40971/2025	DR.PUSPALATA MISHRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/40972/2025	SUKUMARI KUMBHAR	DILLIP KUMAR RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/40974/2025	DR.DHIRENDRA KUMAR SARANGI	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/40975/2025	M/S. VARSHA MOTIRS, JHARSUGUDA	MADHAB LAL AGARWAL	//	
		VS	VS	()	
		DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION, JHARSUGUDA		//	
236	D-WP(C)/40976/2025	DR.SARAT KUMAR SAHOO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/40977/2025	JAY HANUMAN SELF HELP GROUP, SUBARNAPUR	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/40979/2025	NIGAMANANDA ROUT	BINOD KUMAR HATI	//	
		VS	VS	()	

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239	D-WP(C)/40980/2025	STATE OF ODISHA SUBASH CHANDRA BHANJ VS	AMITAV TRIPATHY VS	// // 0	
240	D-WP(C)/40981/2025	STATE OF ODISHA MAMATA JENA VS	SATYABRATA MOHAPATRA VS	// // 0	
241	D-WP(C)/40982/2025	CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND CUSTOMS, BBSR MANOJ KUMAR MOHANTY VS	BINOD KUMAR HATI VS	// // 0	
242	D-WP(C)/40983/2025	STATE OF ODISHA SUNIL KUMAR PADHY VS	ASIT KUMAR JENA VS	// // 0	
243	D-WP(C)/40984/2025	STATE OF ODISHA KAILASH CHANDRA SAHOO VS	SURENDRA KUMAR SAHOO VS	// // 0	
244	D-WP(C)/40985/2025	STATE OF ODISHA UMAKANTA BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
245	D-WP(C)/40986/2025	STATE OF ODISHA GOPAL PRADHAN VS	NIRANJAN LENKA VS	// // 0	
246	D-WP(C)/40987/2025	STATE OF ODISHA BASANTI SWAIN VS	PADMANAVA JENA VS	// // 0	
247	D-WP(C)/40989/2025	STATE OF ODISHA BHUJABAL MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
248	D-WP(C)/40990/2025	STATE OF ODISHA PRAVAT KUMAR MALLICK VS	SHREEKANTA PRASAD SAHOO (1) VS	// // 0	
249	D-WP(C)/40992/2025	STATE OF ODISHA RAJA KISHORE SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// // 0 //	

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250	D-WP(C)/40994/2025	M/S.MAHAVIR RICE MILL, RAYAGADA VS ORISSA STATE FINANCIAL CORPORATION, O.M.P.SQUARE, CUTTACK	JAGAJIBAN PRADHAN VS	// ()	
251	D-WP(C)/40995/2025	PRABODH MOHANTY VS RAJENDRA TOSAWAD	PRATAP CHANDRA MOHAPATRA VS	// ()	
252	D-WP(C)/40997/2025	PITAMBAR NANDA VS UNION OF INDIA	ABHIRAM SWAIN VS	// ()	
253	D-WP(C)/40998/2025	SACHIDANANDA NAYAK VS IDBI BANK LIMITED, ZONAL OFFICER, IDBI HOUSE, BBSR	PRAKASH KUMAR MISHRA VS	// ()	
254	D-WP(C)/40999/2025	SUDHARANI HOTA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// ()	
255	D-WP(C)/41000/2025	PRAVAT KISHORE DASH VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// ()	
256	D-WP(C)/41002/2025	BARSA BAISALI VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// ()	
257	D-WP(C)/41003/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500124
258	D-WP(C)/41004/2025	GOUR CHANDRA PARICHHA VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	RAMESH KUMAR SAHU VS	// ()	AOR20220004223C202500002
259	D-WP(C)/41005/2025	SAMSITA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()	
260	D-WP(C)/41006/2025	NARMADA DALAI VS STATE OF ODISHA	MANORANJAN PADHY VS	// ()	
261	D-WP(C)/41009/2025	LAXMAN DAS	SANJIB KUMAR BHANJADEO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/41010/2025	ASHOK KUMAR BEHERA	SATYAJIT MUKHERJEE	//	
		VS	VS	()	
		THE CHIEF MANAGER AND A.O., BANK OF MAHARASHTRA, BBSR		//	
263	D-WP(C)/41011/2025	A SOCIETY FOR HUMANITY ACTIVIST (ASHA) KALAHANDI	SUJATA JENA	//	
		VS	VS	()	
		GOVT OF ODISHA		//	
264	D-WP(C)/41012/2025	BISWAJIT SAMANTARAY	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	()	
		THE EXECUTIVE ENGINEER (ELECT.), TPCODL, BBSR		//	
265	D-WP(C)/41013/2025	MAA GRAMESWARI GRAMYA COMMITTEE, DHENKANAL	SUNIL MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/41014/2025	MERCY FOUNDATION, KALAHANDI	SUJATA JENA	//	
		VS	VS	()	
		GOVT OF ODISHA		//	
267	D-WP(C)/41015/2025	FARREL, KANDHAMAL	SUJATA JENA	//	
	WP(C)/28303/2025	VS	VS	()	
		GOVT.OF ODISHA, BBSR		//	
268	D-WP(C)/41016/2025	BABA HARINATH MAHILA SANGATHAN, A SELF HELP GROUP, DIBRUSINGI	SHAKTI PURI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/41018/2025	SATRUGHNA JAISINGH	MANAS KUMAR CHAND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/30481/2025	SWARNALATA PADHI@PADHY	BISWA KUMAR MISHRA	BAIDYANATHPUR /492 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/30483/2025	RAJKUMAR MEHER	RAMAKANTA MISHRA	BOLANGIR TOWN /512 /2025	AOR20220004226C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/30484/2025	SHIBARAM SAHU	SATYA PRAKASH SATAPATHY	BHARATPUR PS /451 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/30485/2025	STATE OF ODISHA YUNUS KHAN VS	BHARAT JALLI VS	// NIRAKARPUR /311 /2023 ()	AOD20240000581C202500142
274	D-ABLAPL/30486/2025 ABLAPL/11743/2025	STATE OF ODISHA MANOJ KUMAR DALAI@MANOJ DALAI VS	KIRAN KUMAR PATEL VS	// MAHILA P.S. BUXIBAZAR /144 /2025 ()	
275	D-ABLAPL/30488/2025	STATE OF ODISHA PRAVAS KUMAR PATTNAIK VS	SUSANTA SEKHAR MOHAPATRA VS	// Maitri Vihar PS /379 /2025 ()	AOD20220004450C202500036
276	D-ABLAPL/30489/2025	STATE OF ODISHA MADAN NAIK VS	DHANANJAYA MUND VS	// THUAMUL RAMPUR /61 /2025 ()	
277	D-ABLAPL/30490/2025	STATE OF ODISHA PINKU @ ASIS BASANTARAY VS	PRAMOD KUMAR ROUT VS	// NISCHINTAKOILI /197 /2025 ()	
278	D-ABLAPL/30491/2025	STATE OF ODISHA RAMAKANTA GEDI VS	BISWARANJAN DALAI VS	// BARI RAMACHANDRA /279 /2025 ()	AOR20220003722C202500204
279	D-ABLAPL/30493/2025	STATE OF ODISHA BADAL NAIK VS	BABITA DAS VS	// KANTABANIA PS /125 /2025 ()	AOD20230000734C202500006
280	D-ABLAPL/30496/2025	STATE OF ODISHA AMAR PRADHAN VS	SARBESWAR SAHOO VS	// KANAS /188 /2025 ()	AOD20220004505C202500117
281	D-ABLAPL/30497/2025	STATE OF ODISHA KARUNA DAS VS	SATYA PRAKASH SATAPATHY VS	// BHARATPUR PS /451 /2025 ()	
282	D-ABLAPL/30499/2025	STATE OF ODISHA DURGA PRASAD SAMAL VS	OM SWARUP VS	// KHARABEL NAGAR P.S. /266 /2025 ()	
283	D-ABLAPL/30503/2025	STATE OF ODISHA JEMAMANI BEHERA VS STATE OF ODISHA	BIKASH KUMAR PRADHAN VS	// BARKOTE /53 /2020 () //	AOR20220002993C202500010

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/30504/2025	PABITRA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIANTA P.S. /469 /2025 () //	
285	D-ABLAPL/30505/2025	UPENDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	//0 () //	
286	D-ABLAPL/30508/2025	AMAR BALLHAB DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /587 /2025 () //	AOR20220001648C202500110
287	D-ABLAPL/30510/2025	MALAYA BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /548 /2023 () //	
288	D-ABLAPL/30519/2025	KUNA ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PARJANG /431 /2025 () //	
289	D-ABLAPL/30523/2025	KULAMANI DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //	
290	D-ABLAPL/30528/2025	SAMIR @ SAMEER RANJAN NAYAK VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /556 /2025 () //	
291	D-ABLAPL/30532/2025	SANJIB BAGHASINGH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	JATNI P.S. /150 /2025 () //	
292	D-ABLAPL/30535/2025 ABLAPL/11709/2025	ANANTA TANDI VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANADI /55 /2023 () //	AOR20220001390C202500062
293	D-ABLAPL/30539/2025	CHUDAMANI SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /515 /2025 () //	AOR20220001487C202500076
294	D-ABLAPL/30541/2025	NESAR HUSSION KHAN VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PURUNABAZAR /238 /2025 () //	AOR20220001303C202500050
295	D-ABLAPL/30543/2025	JITENDRA PARIDA @ JITENDRANATH PARIDA	SITIKANT MISHRA	SALIPUR /173 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/30551/2025	SIBA SANKAR SWAIN	MANAS CHANDRA JENA	MANGALA BAG /324 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/30558/2025	SAUMENDRA PARIDA @ SAUMENDRA KUMAR PARIDA @ SAUMENDRA PARIDA	SUBASH CHANDRA SAHOO	CUTTACK SADAR /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/30562/2025	GANGADHAR PARIDA	SUBASH CHANDRA SAHOO	FATEGARH /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/30563/2025	SRI KRANTI	KARUNAKAR GAYA	CANTONMENT ROAD /232 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/30566/2025	BABUL@PRITISH RANJAN NAYAK	SAUBHAGYA KETAN NAYAK	NIHALPRASAD /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/30568/2025	MERMAN SAHAJI	SAROJ KUMAR DASH	BASUDEVPUR /681 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/30570/2025	JAGANNATH PANDA	SUBHRAJIT SAHOO	CAPITAL P.S. /471 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/30578/2025	ASEEMA SAROSE NAYAK	SUSAMA PRADHAN	KEONJHAR TOWN /688 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/30582/2025	ASEEMA SAROSE NAYAK	SUSAMA PRADHAN	KEONJHAR TOWN /694 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/30589/2025	MANOJ MUDULI	TUKUNA KUMAR MISHRA	SUNABEDA /175 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/30598/2025	RAMESH @ DILUA DAS	PRABIR KUMAR RAY	KOREI /218 /2022	AOR20230000820C202500028
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/30603/2025	STATE OF ODISHA ABDUL DIGAL VS	AMULYA RATNA PANDA VS	// KHAJURIPADA /215 /2025 ()	
308	D-ABLAPL/30606/2025	STATE OF ODISHA ARATI BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI TOWN /344 /2025 ()	
309	D-ABLAPL/30614/2025	STATE OF ODISHA CHANDA @ GULAM VASSAL KHAN @ GULAM HOSEN KHAN VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /330 /2025 ()	
310	D-ABLAPL/30617/2025	STATE OF ODISHA SWADHIN NAYAK VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /34 /2025 ()	
311	D-ABLAPL/30620/2025	STATE OF ODISHA SK. KAFFIRUDDIN @ SK. KAFIRUDDIN VS	DILIP KUMAR SAHU VS	// MAHILA P.S.(BBSR) /241 /2025 ()	
312	D-ABLAPL/30621/2025	STATE OF ODISHA SATYAJIT SAHU VS	BHABANI SANKAR MISHRA VS	// / /0 ()	
313	D-ABLAPL/30623/2025	STATE OF ODISHA DEBA KHILLA @ KHILLO VS	PRASANTA KUMAR SAHOO VS	// POTTANGI /50 /2025 ()	
314	D-ABLAPL/30631/2025	STATE OF ODISHA SMRUTIRANJAN PANDA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /165 /2025 ()	
315	D-ABLAPL/30639/2025	STATE OF ODISHA MANGARAJ BARAL VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /362 /2025 ()	AOD20250001071C202500017
316	D-ABLAPL/30640/2025	STATE OF ODISHA UDAYA KUMAR JENA VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /685 /2025 ()	AOR20220001615C202500188
317	D-ABLAPL/30642/2025	STATE OF ODISHA PINTU SAHU VS	SOUBHAGYA KUMAR DASH VS	// SINDHIKELA PS /234 /2025 ()	AOR20220001631C202500269
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/30643/2025	SANATAN JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /349 /2025 () //	AOR20220001631C202500264
319	D-ABLAPL/30651/2025	MANGULI MAJHI VS State Of Odisha	Soubhagya Kumar Dash VS	// () //	AOR20220001631C202500265
320	D-ABLAPL/30653/2025	SANDEEP GOCHAYAT VS State of Orissa	Kedarnath saho VS	BHAWANIPATNA SADAR /174 /2025 () //	AOD20230000656C202500013
321	D-ABLAPL/30654/2025	JIBAN TARAI VS STATE OF ODISHA	ABHISHEK DASH VS	PARADEEP LOCK /288 /2025 () //	AOD20240000186C202500018
322	D-ABLAPL/30655/2025	KARUNAKAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /300 /2025 () //	AOR20220001736C202500086

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MISC CASES FILED on :29/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/3072/1995 OJC/3072/1995	KIRTAN MP	ALEKHA CHANDRA MOHANTY	10/2025
2	D-TRP(C)/40966/2025 TRP(C)/ /	ROJALIN ROUT MP	SANJIB KUMAR BHANJADEO	379/2025
3	D-RVWPET/40928/2025 RVWPET/ /	PRAMODA KUMAR CHOUDHURY MP	ADV.	394/2025
4	D-CMAPL/25499/2025 CMAPL/193/2025	PRAFULLA CHANDRA BEHERA MP	M/S A.C.MOHANTY, L.PATNAIK, S.K.BHAGAT	522/2025
5	D-MATA/40926/2025 MATA/ /	BIJAY KUMAR DAS MP	BIJAYA KUMAR MISHRA	557/2025
6	D-MATA/40926/2025 MATA/ /	BIJAY KUMAR DAS MP	BIJAYA KUMAR MISHRA	558/2025
7	D-FAO/40950/2025 FAO/ /	ASST. GENERAL MANAGER, M/S. KALINGRAJ MP	PRADIPRAJAD CORPORATION LTD., KEONJHAR	875/2025
8	D-FAO/40950/2025 FAO/ /	ASST. GENERAL MANAGER, M/S. KALINGRAJ MP	PRADIPRAJAD CORPORATION LTD., KEONJHAR	876/2025
9	D-BLAPL/29788/2025 BLAPL/10229/2025	SWAPNA NAYAK MP	AMULYA RATNA PANDA	995/2025
10	D-BLAPL/29035/2025 BLAPL/10005/2025	UMESH CHOUHAN @ DADU MP	BISWARANJAN DALAI	996/2025
11	D-BLAPL/30595/2025 BLAPL/ /	KUNA @ BINAYAK PATRA MP	GOPAL KRUSHNA MOHANTY	997/2025
12	D-BLAPL/30641/2025 BLAPL/ /	ARYAMAN PATTNAYAK MP	SHREYA PATNAIK	998/2025
13	D-CRLREV/30586/2025 CRLREV/ /	NIRANJAN JENA MP	DEVASHIS PANDA	1100/2025
14	D-CRLREV/30591/2025 CRLREV/ /	NIRANJAN JENA MP	DEVASHIS PANDA	1101/2025
15	D-RSA/41001/2025 RSA/ /	MIRZA YUNUS BAIG MP	MAHESWAR MOHANTY	1414/2025
16	D-RSA/41001/2025 RSA/ /	MIRZA YUNUS BAIG MP	MAHESWAR MOHANTY	1415/2025
17	D-CMP/40882/2025 CMP/ /	SHAKUNTALA SAMANTARA MP	GYANA RANJAN MAHAPATRA	1634/2025
18	D-CMP/40888/2025 CMP/ /	AJAY PARIDA MP	GOPINATH MISHRA	1635/2025
19	D-CMP/40892/2025 CMP/ /	DILLIP KUMAR KHAMARI MP	AMIT PRASAD BOSE	1636/2025
20	D-CMP/40904/2025 CMP/ /	CHANDAN KUMAR JENA MP	AMIT PRASAD BOSE	1637/2025
21	D-CMP/40961/2025 CMP/ /	MANAS MOHANTY MP	BASUDEV PUJARI	1638/2025
22	D-CMP/40970/2025 CMP/ /	GOURIMANI BEHERA MP	NIRANJAN LENKA	1639/2025
23	D-CMP/40973/2025 CMP/ /	RABINDRA DHADA MP	BUDHIRAM DAS	1640/2025
24	D-CMP/41017/2025 CMP/ /	M/S. WAXMAN REALTY MP	SIDHANT DWIBEDI	1641/2025
25	D-ABLAPL/27476/2025 ABLAPL/10711/2025	SIDHANT BEHERA @ SIDHANTA MP		1801/2025
26	D-ABLAPL/24562/2025	SUNIL NAYAK		

	ABLAPL/9601/2025	MP		1802/2025
27	D-MACA/40906/2025 MACA/ /	GANDARAM BEHERA MP	SUSANT KUMAR MOHANTY	2345/2025
28	D-MACA/40906/2025 MACA/ /	GANDARAM BEHERA MP	SUSANT KUMAR MOHANTY	2346/2025
29	D-MACA/40949/2025 MACA/ /	KAILASH MEHER MP	JAGABANDHU SAHU	2347/2025
30	D-CRLA/688/2023 CRLA/688/2023	PITA@PITABAS DANDSENA MP	AMITAV TRIPATHY	2692/2025
31	D-CRLA/30567/2025 CRLA/ /	BINOD RAM MP	BHABANI SHANKAR DASPARIDA	2693/2025
32	D-CRLA/30567/2025 CRLA/ /	BINOD RAM MP	BHABANI SHANKAR DASPARIDA	2694/2025
33	D-CRLA/30573/2025 CRLA/ /	JIBARDHAN SETH MP	BHABANI SHANKAR DASPARIDA	2695/2025
34	D-CRLA/30573/2025 CRLA/ /	JIBARDHAN SETH MP	BHABANI SHANKAR DASPARIDA	2696/2025
35	D-CRLA/30581/2025 CRLA/ /	GOPESWAR BHADRA MP	KARTIK CHANDRA TRIPATHY	2697/2025
36	D-CRLA/30581/2025 CRLA/ /	GOPESWAR BHADRA MP	KARTIK CHANDRA TRIPATHY	2698/2025
37	D-CRLA/30581/2025 CRLA/ /	GOPESWAR BHADRA MP	KARTIK CHANDRA TRIPATHY	2699/2025
38	D-CRLA/30607/2025 CRLA/ /	FATAL @ PADMALOCHAN PATRA MP	HEMANTA KUMAR MOHANTA	2700/2025
39	D-CRLA/30607/2025 CRLA/ /	FATAL @ PADMALOCHAN PATRA MP	HEMANTA KUMAR MOHANTA	2701/2025
40	D-CRLA/30619/2025 CRLA/ /	KHAGESWAR MALLICK @ KHAGESWAR MP	MM KANTAKANTA BARIK	2702/2025
41	D-CRLA/30619/2025 CRLA/ /	KHAGESWAR MALLICK @ KHAGESWAR MP	MM KANTAKANTA BARIK	2703/2025
42	D-CRLA/30628/2025 CRLA/ /	KAMALAKANTA SAGAR MP	JAGAJIT PANDA	2704/2025
43	D-CRLA/30628/2025 CRLA/ /	KAMALAKANTA SAGAR MP	JAGAJIT PANDA	2705/2025
44	D-CRLMC/30537/2025 CRLMC/ /	ARUN JENA MP	CHEERA RANJAN SATAPATHY	2818/2025
45	D-CRLMC/30550/2025 CRLMC/ /	ARCHANA ROUT MP	SHYAMANANDA MOHARANA	2819/2025
46	D-CRLMC/30495/2025 CRLMC/4085/2025	SOUMENDRA NANDAN DASMOHAPATRASHREYA PATNAIK MP		2820/2025
47	D-CRLMC/30289/2025 CRLMC/4057/2025	BIJAYA CHANDRA KHOSLA MP	TUKUNA KUMAR MISHRA	2821/2025
48	D-CRLMC/30583/2025 CRLMC/ /	PARAS KHOSALA MP	TUKUNA KUMAR MISHRA	2822/2025
49	D-CRLMC/30597/2025 CRLMC/ /	LITUNA BISWAL MP	RABINDRA NATH PANDA	2823/2025
50	D-CRLMC/30599/2025 CRLMC/ /	LIJALATA KANDI @ LIZARANI KANDI MP	BIJAYA KUMAR BEHERA 1	2824/2025
51	D-CRLMC/30597/2025 CRLMC/ /	LITUNA BISWAL MP	RABINDRA NATH PANDA	2825/2025
52	D-WA/40910/2025 WA/ /	VICE CHANCELLOR, OUAT MP	MANOJA KUMAR KHUNTIA	4031/2025
53	D-WA/40910/2025 WA/ /	VICE CHANCELLOR, OUAT MP	MANOJA KUMAR KHUNTIA	4032/2025
54	D-WA/40915/2025 WA/ /	VICE CHANCELLOR, ODISHA UNIVERSITY MP	MONO GRIC KUMAR PREHNDTECHNOLOGY	4033/2025
55	D-WA/40915/2025 WA/ /	VICE CHANCELLOR, ODISHA UNIVERSITY MP	MONO GRIC KUMAR PREHNDTECHNOLOGY	4034/2025
56	D-WA/40924/2025 WA/ /	MAA SUBHASHREE SELF HELP GROUP, PUC MP	GOPINATH MISHRA	4035/2025
57	D-WA/40978/2025 WA/ /	CANARA BANK, BUXI BAZAR BRANCH, CUTTACK MP	BILAKANANDA UDGATA	4036/2025

58	D-WA/40978/2025 WA/ /	CANARA BANK, BUXI BAZAR BRANCH, CHITRAKANDA UDGATA MP		4037/2025
59	D-WA/40988/2025 WA/ /	AUTHORISED OFFICER, CANARA BANK, PABERIPATDN/BRANCH MP		4038/2025
60	D-WA/40988/2025 WA/ /	AUTHORISED OFFICER, CANARA BANK, PABERIPATDN/BRANCH MP		4039/2025
61	D-WA/40996/2025 WA/ /	SAROJ KUMAR DHAL MP	HIMANSU SEKHAR SATAPATHY	4040/2025
62	D-WA/40996/2025 WA/ /	SAROJ KUMAR DHAL MP	HIMANSU SEKHAR SATAPATHY	4041/2025
63	D-WP(C)/40878/2025 WP(C)/ /	BIMALA TRIPATHY MP	SOUMYA MISHRA	17794/2025
64	D-WP(C)/40881/2025 WP(C)/28276/2025	RASMI RANJAN KABAT MP	JAJATI KESHARI KHUNTIA	17795/2025
65	D-WP(C)/40884/2025 WP(C)/28295/2025	NITYARANJAN NAYAK MP	SAILABALA JENA	17796/2025
66	D-WP(C)/40872/2025 WP(C)/28287/2025	NILAMANI MOHARANA MP	MOHIT KUMAR PATI	17797/2025
67	D-WP(C)/40891/2025 WP(C)/ /	M/S.LOKANATH PADHY, BALIGUDA, KANPANA MP	PRANMA KISHORE HARICHANDAN	17798/2025
68	D-WP(C)/40873/2025 WP(C)/28291/2025	PITAMBAR DASH MP	MOHIT KUMAR PATI	17799/2025
69	D-WP(C)/25492/2025 WP(C)/17573/2025	PABITRA KU. ROUT MP		17800/2025
70	D-WP(C)/48514/2024 WP(C)/29184/2024	SATYABHAMA BADAJENA MP	BIDYADHAR MANSING	17801/2025
71	D-WP(C)/40908/2025 WP(C)/ /	M/S ASCON STEEL PVT. LTD., SUNDARGARH MP	RINKITA MUKHERJI	17802/2025
72	D-WP(C)/29419/2025 WP(C)/20511/2025	ANIRUDHA BEHERA MP	KUNAL KUMAR SWAIN	17803/2025
73	D-WP(C)/40913/2025 WP(C)/ /	M/S VYASDEV ENTERPRISES., SUNDARGARH MP	RINKITA MUKHERJI	17804/2025
74	D-WP(C)/40874/2025 WP(C)/28286/2025	PRAKASH CHANDRA DASH MP	MOHIT KUMAR PATI	17805/2025
75	D-WP(C)/40918/2025 WP(C)/ /	MAA SANKAT TARINI PRIMARY FISHERMEN CO-OPERATIVE SOCIETY LTD., PURI MP		17806/2025
76	D-WP(C)/40875/2025 WP(C)/28289/2025	CHANDRAMANI BEHERA MP	MOHIT KUMAR PATI	17807/2025
77	D-WP(C)/40922/2025 WP(C)/ /	ANATA NARAYAN MJHI MP	SIDHESWAR MALLIK	17808/2025
78	D-WP(C)/40929/2025 WP(C)/ /	JISAYA NAIK MP	SIDHESWAR MALLIK	17809/2025
79	D-WP(C)/40876/2025 WP(C)/28285/2025	NAIDU GURUNATH MP	MOHIT KUMAR PATI	17810/2025
80	D-WP(C)/40938/2025 WP(C)/ /	R.BABU RAO MP	SUKANTA KUMAR DALAI	17811/2025
81	D-WP(C)/26961/2025 WP(C)/18563/2025	ALOK SAHOO MP	BIPIN KUMAR NAYAK	17812/2025
82	D-WP(C)/26960/2025 WP(C)/18535/2025	CHINMAYA MOHANTY MP	BIPIN KUMAR NAYAK	17813/2025
83	D-WP(C)/27496/2025 WP(C)/19174/2025	BRAMHANANDA BISOI MP	BIPIN KUMAR NAYAK	17814/2025
84	D-WP(C)/26959/2025 WP(C)/18566/2025	LAXMAN BEHERA MP	BIPIN KUMAR NAYAK	17815/2025
85	D-WP(C)/26964/2025 WP(C)/18549/2025	LAXMIDHAR SAHOO MP	BIPIN KUMAR NAYAK	17816/2025
86	D-WP(C)/27493/2025 WP(C)/19171/2025	CHANDAN KUMAR JENA MP	BIPIN KUMAR NAYAK	17817/2025
87	D-WP(C)/40877/2025 WP(C)/28288/2025	NABA KISHORE DASH MP	MOHIT KUMAR PATI	17818/2025
88	D-WP(C)/40947/2025 WP(C)/ /	SHAKEEL AHMED KHAN MP	SK. ZAFARULLA	17819/2025
89	D-WP(C)/40948/2025	RAJIBLOCHAN PATRA	SAMEER KUMAR DAS	

	WP(C)/ /	MP		17820/2025
90	D-WP(C)/31916/2025 WP(C)/22272/2025	UMA MAHESWAR WSHG MP	SRINIVAS MOHANTY, MANOJ KUMAR MOHANTY	17821/2025
91	D-WP(C)/33905/2025 WP(C)/23496/2025	BABA SIDHESWAR WSHG MP	SRINIVAS MOHANTY, MANOJ KUMAR MOHANTY	17822/2025
92	D-WP(C)/40951/2025 WP(C)/28268/2025	NIBEDITA JENA MP	SUKANTA KUMAR DALAI	17823/2025
93	D-WP(C)/24750/2025 WP(C)/17045/2025	SOBHA BEHERA MP	NIKUNJA KUMAR ROUT	17824/2025
94	D-WP(C)/40879/2025 WP(C)/28290/2025	SUDHANSU MOHAN SINGH MP	MOHIT KUMAR PATI	17825/2025
95	D-WP(C)/40952/2025 WP(C)/ /	UMA BEHERA MP	RAMAKANTA DAS	17826/2025
96	D-WP(C)/40959/2025 WP(C)/ /	SAROJ KANTA CHOUDHURY MP	KABI RANJAN MOHANTY	17827/2025
97	D-WP(C)/40958/2025 WP(C)/ /	STATE POLLUTION CONTROL BOARD, ODISHA MP	SUKANTA KUMAR MISHRA	17828/2025
98	D-WP(C)/40958/2025 WP(C)/ /	STATE POLLUTION CONTROL BOARD, ODISHA MP	SUKANTA KUMAR MISHRA	17829/2025
99	D-WP(C)/40965/2025 WP(C)/ /	GANJAM KATHA BYABASAI SANGHA, GANJAM MP	PRAMANK DASH	17830/2025
100	D-WP(C)/40969/2025 WP(C)/ /	M/S PALLAVA GRANITE INDUSTRIES, TANJAVUR MP	PRANJOD DASH	17831/2025
101	D-WP(C)/40975/2025 WP(C)/ /	M/S. VARSHA MOTIRS, JHARSUGUDA MP	MADHAB LAL AGARWAL	17832/2025
102	D-WP(C)/39422/2025 WP(C)/27829/2025	SASMITA PRADHAN MP	AMITABH MISHRA	17833/2025
103	D-WP(C)/40983/2025 WP(C)/ /	SUNIL KUMAR PADHY MP	ASIT KUMAR JENA	17834/2025
104	D-WP(C)/40986/2025 WP(C)/ /	GOPAL PRADHAN MP	NIRANJAN LENKA	17835/2025
105	D-WP(C)/40985/2025 WP(C)/ /	UMAKANTA BEHERA MP	CHITTA RANJAN PATNAIK	17836/2025
106	D-WP(C)/40968/2025 WP(C)/ /	M/S RUTUPARNA CONSTRUCTION MP	PRABODHA CHANDRA NAYAK	17837/2025
107	D-WP(C)/40995/2025 WP(C)/ /	PRABODH MOHANTY MP	PRATAP CHANDRA MOHAPATRA	17838/2025
108	D-WP(C)/40998/2025 WP(C)/ /	SACHIDANANDA NAYAK MP	PRAKASH KUMAR MISHRA	17839/2025
109	D-WP(C)/41000/2025 WP(C)/ /	PRAVAT KISHORE DASH MP	KARTIK CHANDRA TRIPATHY	17840/2025
110	D-WP(C)/41005/2025 WP(C)/ /	SAMSITA BEHERA MP	PRAKASH KUMAR MISHRA	17841/2025
111	D-WP(C)/41006/2025 WP(C)/ /	NARMADA DALAI MP	MANORANJAN PADHY	17842/2025
112	D-WP(C)/41009/2025 WP(C)/ /	LAXMAN DAS MP	SANJIB KUMAR BHANJADEO	17843/2025
113	D-WP(C)/41010/2025 WP(C)/ /	ASHOK KUMAR BEHERA MP	SATYAJIT MUKHERJEE	17844/2025
114	D-WP(C)/41011/2025 WP(C)/ /	A SOCIETY FOR HUMANITY ACTIVIST (ASHAKA) MP	AKHIL KHANDI	17845/2025
115	D-WP(C)/41012/2025 WP(C)/ /	BISWAJIT SAMANTARAY MP	FALGUNI RAJGURU MOHAPATRA	17846/2025
116	D-WP(C)/41014/2025 WP(C)/ /	MERCY FOUNDATION, KALAHANDI MP	SUJATA JENA	17847/2025
117	D-WP(C)/41015/2025 WP(C)/28303/2025	FARREL, KANDHAMAL MP	SUJATA JENA	17848/2025
118	D-WP(C)/41016/2025 WP(C)/ /	BABA HARINATH MAHILA SANGATHAN, SORELYA MP	SOHELYA MOHAPATRA SUNDER MISSION SHAKTI, PURI	17849/2025